

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1448
TO BE ANSWERED ON 11.02.2020

WAGE RATE UNDER MGNREGS

1448. SHRI MAHABALI SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the payment for brick and cement and various items is being made at old rates under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof;
- (b) whether labourers are not turning up for work under MGNREGS as the rate of wages under it is less than the market rate and as a result, less work is being done under MGNREGS;
- (c) if so, the details thereof; and
- (d) the details of the rate of wages under MGNREGS, the rate of wages declared by the State Governments and the market rate of wages in the States, State-wise?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): As per Schedule-I of the Mahatma Gandhi National Rural Employment Guarantee Act 2005, (Mahatma Gandhi NREGA), "all material required for the works shall be procured by the Gram Panchayat or the implementing agency using a transparent tender process as specified by the State Government". Generally the States follow the current Schedule of Rates (SoR) of the State or the Central Schedule of Rates for this purpose. The States revise the rates of material from time to time.

(b) & (c): The Labour Budget (persondays) and expenditure under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) exhibit an increasing trend. The details of budget allocation and agreed to Labour Budget (persondays) during the last two years and current financial year 2019-20 (as on 06.02.2020) are given below:

(In crore)

Financial Year	Budget Allocation (In Rs.)	Agreed to Labour Budget (persondays)
2017-2018	55,167.06	231.31
2018-2019	61,830.09	256.56
2019-2020 (As on 06.02.2020)	71001.81	270.43

Mahatma Gandhi NREGS is a demand driven wage employment programme. It provides livelihood security i.e., fall back option for livelihood for the rural households when no better employment opportunity is available. The demand for work is influenced by various factors such as rain-fall, availability of alternative and remunerative employment opportunities outside Mahatma Gandhi NREGS etc.

(d): Wages under Mahatma Gandhi NREGA, 2005 are notified and revised annually based on Consumer Price Index-Agricultural Labourers (CPI-AL) by the Central Government in accordance with the provisions of Section 6(1) of the Mahatma Gandhi NREGA. The revised wage rates are made applicable from 1st April of the year. State/UT-wise prevailing minimum wage rates under Mahatma Gandhi NREGA during the current FY 2019-20 are given at **Annexure**. The rates of the wages declared by the State Governments and the prevalent wage rates in the market in respect of States are not maintained in this Ministry.

Annexure-I referred in reply to part (d) of Lok Sabha Unstarred Question No.1448 dated 11.02.2020

State wise and year wise wage rates as per Gazette Notification		
S. No.	States/UTs	Wage rate in Rs. per day w.e.f 1st April, 2019
1	ANDHRA PRADESH	211
2	ARUNACHAL PRADESH	192
3	ASSAM	193
4	BIHAR	171
5	CHHATTISGARH	176
6	GUJARAT	199
7	HARYANA	284
8	HIMACHAL PRADESH - NON SCHEDULED AREA	185
8a	HIMACHAL PRADESH - SCHEDULED AREA	231
9	JAMMU & KASHMIR	189
10	JHARKHAND	171
11	KARNATAKA	249
12	KERALA	271
13	MADHYA PRADESH	176
14	MAHARASHTRA	206
15	MANIPUR	219
16	MEGHALAYA	187
17	MIZORAM	211
18	NAGALAND	192
19	ODISHA	188
20	PUNJAB	241
21	RAJASTHAN	199
22	SIKKIM	192
23	TAMIL NADU	229
24	TRIPURA	192
25	UTTAR PRADESH	182
26	UTTARAKHAND	182
27	WEST BENGAL	191
28	GOA	254
29	ANDAMAN & NICOBAR	
29a	ANDAMAN	250
29b	NICOBAR	264
30	D&N HAVELI	224
31	D& DIU	202
32	LAKSHADWEEP	248
33	PUDUCHERRY	229
34	CHANDIGARH	-
35	TELANGANA	211